



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/360/ (IB)/2017
NAME OF THE PETITIONER(S) : PRABHAKARAN T.R
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROHAN RASASEKARAN for ADITHYAN REDDY	Counsel for Petitioner	
2.	T. MAHENDRAN	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. They submitted that they are in the process of settling the issue and prayed time for submitting final outcome. At request, time is enlarged. Put up on **21.08.2017** at **10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)